

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

C.P. No.105 of 2018

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2020**

**Name of the Company:** Jiwanalgopalji Makadia (Patel) & Ors.  
V/s.  
Patel Oils & Chemicals Pvt Ltd & Ors.

**Section:** 241-242 of the Companies Act, 2013.

**ORDER**

Learned PCS Mr. Kunjal Dalal appeared for the Petitioner.

Learned Counsel Mr. Jainish Shah appeared for Respondent no. 1 to 3.

Learned Counsel Mr. Vishal Dave appeared for Respondent no.4.

Pleadings are complete.

Matter to appear for hearing on 24.11.2020.

**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

Dated this the 28th day of September, 2020

PC

**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**